

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1791
ANSWERED ON:23.03.2012
INFECTED BLOOD TRANSFUSION
Meghe Shri Datta Raghobaji

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of deaths due to infected blood transfusion have been reported in the country;
- (b) if so, the details thereof during the last three years alongwith the action taken against the culprits, State/UT-wise; and
- (c) the measures taken/proposed by the Government to check the recurrence of such lapses?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) to (c) As per the reports received from the states; there are no reported deaths of children/persons on account of infected blood transfusion in the country.

Under the existing provisions of drug and cosmetic Act, each unit of blood and blood product is tested for HIV, Hepatitis B, & C, syphilis, and malaria and only blood units free from these infections are used for transfusion purposes.

Before donation every donor is physically examined and a Donor questionnaire and consent Form is filled to ensure that only safe donors donate blood in licensed blood bank in the country.